HIGH COURT OF CHHATTISGARH, BILASPUR

INFORMATION LETTER

No.11467/CPC/2023

BILASPUR, Dated 04/09/2023

As directed, the Court Proceeding of Hon'ble the Single Benches mentioned at "A" are to be live-streamed through Youtube Channel.

- Court of Hon'ble Shri Justice Arvind Singh Chandel
- 2. Court of Hon'ble Shri Justice Parth Prateem Sahu
- 3. Court of Hon'ble Shri Justice Narendra Kumar Vyas
- 4. Court of Hon'ble Shri Justice Sachin Singh Rajput

"A"

Copy of the Notification No: 5739/Rules/2022 dated 02.05.2022 for live streaming is being attached here with a request to comply the directions mentioned in the said Notification. Live streaming of the Court Proceedings shall be excluded on the matters/conditions mentioned at Section 8(b) and as per the objections mentioned at Section 9 of the attached Notification.

54/-

(Arvind Kumar Verma) Registrar General

No.11468/CPC/2023

BILASPUR, Dated 04/09/2023

- 1. The PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 2. The Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
- 3. The Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 4. The Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 5. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 6. The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 7. The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
- 8. The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
- 9. The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
- 10. The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 11. The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

- 12. The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 13. The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
- 14.The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Count of Chhattisgarh, Bilaspur to place it before His Lordship.
- 15. The Registrar General, High Court of Chhattisgarh, Bilaspur
- 16.The Director, High Court Judicial Academy, High Court of Chhattisgarh, Bilaspur.
- 17. The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur, for information.
- 18. The Registrar (I&E), High Court of Chhattisgarh, Bilaspur, for information.
- 19. The Registrar (Judicial) High Court of Chhattisgarh, Bilaspur, for information, with a request to direct the concerning officer of the Cause List in regard to publishing disclaimers on the Cause lists, complying Section no. 12(a) of the attached notification.
- 20.The Registrar (S & A) Cell, High Court of Chhattisgarh, Bilaspur, for information.
- 21. The Additional Registrar (Judicial/ Administration/ District Establishment & High Court Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 22.The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh Bilaspur for information.
- 23.The Deputy Registrar (Writ/Central Filing/Copying/Civil/Criminal), Chhattisgarh, Bilaspur for information and necessary action.
- 24. The Assistant Registrars/Section Officer/ In-charge (Writ Civil/ Criminal/ Central Filing/ S.C.S/ SW/ Lawzima), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 25. The In-charge N.C., High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
- 26. The Advocate General, Chattisgarh State, Bilaspur.
- 27. The Director, High Court Bar Association, Bilaspur.

rvind Kumar Verma) Registrar General

04.09.2023